

CENTRAL ADMINISTRATIVE TRIBUNAL
MADRAS BENCH

Dated the Wednesday 12th day of December Two Thousand And Eighteen

PRESENT:

THE HON'BLE MR. R. RAMANUJAM, MEMBER (A)
THE HON'BLE MR. P. MADHAVAN, MEMBER(J)

OA 1719 of 2016
And
M.A. 329 of 2017
in
O.A. 310/1719/2016

1. Puducherry State Public Works Department
Work Assistants Association affiliated to the
Puducherry State Government Employees Central
Federation, 65, Amman Koil Street, Orleanpet,
Puducherry- 605 005
Represented by its
Secretary Er. S. Shunmougam.
2. P. Elango Arasan,
S/o. K. Ponnaji,
Aged 41 years,
Working as Work Assistant,
Public Works Department, Puducherry

....Applicants

(By Advocate: M/s. Menon, Karthik, Mukundan & Neelakantan)

Versus

1. Union of India Rep. by the Government of Puducherry
Through the Secretary to Government,
Public Works Department, Puducherry and others;

2. The Chief Engineer,
Public Works Department,
Government of Puducherry, Puducherry;

3. The Chief Secretary to Government,
Chief Secretariat,
Government of Puducherry,
Puducherry;

.....Official Respondents

4. The Secreatry (R.R.),
Union Public Service Commission,
Dholpur House, Shajahan Road,
New Delhi.

...Proposed respondent in M.A. 329/2017

5. L. Ganesh, S/o. Lakshmi Narayanan,
Puducherry;
6. M. Sankar, S/o. R. Murugesan,
Puducherry;
7. S. Egambaram,
Puducherry;
8. P. Gopalakrishnan
Puducherry;
9. Jayaramanan,
Puducherry;
10. R. Gobalakichenane, S/o. G. Rangasamy;
Puducherry;
11. S. Vengadeswaran, S/o. V. Seetharaman,
Puducherry;
12. G. Natarajan, S/o. Govindaraj,
Puducherry;
13. M. Sambath, S/o. P. Murugan,
Puducherry;
14. M. Gangavally, W/o. Madivanane,
Puducherry;
15. E. Sarvanan, S/o. Ellappan,
Puducherry;
16. V. Gayathri Devi, D/o. K. Veeraragavan,
Puducherry;
17. Abdul Ajees, S/o. Mohamed Ismail,
Karaikal;
18. M.Y. Mohamed Thameemul Ansari,
S/o. Mohamed Yousuf,
Kraikal;
19. M. Hithayathullah,
S/o. Mohammed Ibrahim Maraikar,
Karaikal;

20. D. Arivazhagan, S/o. U. Dharumaiyan,
Karaikal- 609 602;
21. S. Radhakrishnan,
S/o. R. Sivasubramanian,
Karaikal;
22. S. Namatchivayane, S/o. M. Singaravelu,
Karaikal;
23. D. Mahadevan, S/o. K. Dhanabalan,
Karaikal- 609 607;
24. K. Padmanabhan, S/o. R. Krishnamoorthy,
Karaikal;
25. R. Rajalakshmi, D/o. N. Rengasamy,
Karaikal;
26. A. Siluvai Nathan, S/o. Arulnathu,
Karaikal;
27. K. Rameshkumar,
Puducherry;
28. L. Anandapadmanaban,
Puducherry.Pvt. Respondents

(By Advocate: Ms.R. Syed Mustafa, Official respondents
Mr. S. Conscious Ilango, For Pvt. Respondent 5 to 28)

ORAL ORDER

(Pronounced by Hon'ble Mr. R. Ramanujam, Member (A))

Heard. The applicant has filed this OA seeking the following relief:-

"to quash I.D. Note No.ID Note No.1-1(b)PW/CE/EC7/2016/903 dated 15.07.2016 issued by the 2nd Respondent."

2. When the matter was taken up on 11.12.2018, there was no representation for the parties except for the counsel for the private respondents who submitted that the OA had become infructuous. Accordingly, it was posted for today. A copy of the order of the Hon'ble Madras High Court in W.P. 5637, 5638/2018 dated 21.4.2017 is produced before us today and it is submitted that the OA applicants had sought relief against the respondents on the strength of the order passed by this Tribunal in O.A. 725/2014 dated 24.02.2016 which could not be granted now as the Hon'ble High Court has set aside the order dated 24.2.2016 and connected order dated 23.3.2016 passed in Original Applications No. 614/2012 and 725/2014. SLP(C) Diary No. 32954/2017 filed there against was also dismissed by the Hon'ble Supreme Court on 06.11.2017. Accordingly nothing survived in the O.A. and it is liable to be dismissed, it is contended.

3. In view of the order passed by the Hon'ble High Court in the aforesaid W.P. and the dismissal of the SLP filed thereagainst by the Hon'ble Supreme Court, O.A. No.1719/2016 is dismissed. MA 329/2017 in O.A. 1719/2016 stands dismissed too as it cannot survive independent of the OA. No costs.

(P.MADHAVAN)
MEMBER (J)

(R. RAMANUJAM)
MEMBER (A)

Asvs.

12.12.2018